

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. IA 791/2023- New Application, Hearing- IA 3745/2022  
In C.P. (IB)/434(MB)2018**

**CORAM:**

**SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2023**

**NAME OF THE PARTIES: IA 791/2023 Mittal Corp Limited  
IA 3745/2022 Mittal Corp Limited  
Through Its RP Mr. Shailendra Ajmera  
V/s  
Madhya Pradesh Paschim Kshetra  
Vidyut Vitran Company Ltd.  
Through Office of Superintending  
Engineer**

**IN THE MATTER OF  
Punjab National Bank (The Erstwhile  
Oriental Bank of Commerce)  
V/s  
Mittal Corp Limited**

**APPEARANCE :**

**FOR THE APPLICANT : Senior Counsel, Mr. Sumesh Dhawan**

**FOR THE MADHYA PRADESH PASCHIM**

**KSHETRA VIDYUT VITRAN COMPANY LIMITED : Mr. Kunal Vaishnav**

**FOR THE RP : Mr. Shweta Dubey**

**Section: 7, 12(2), 30 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**IA No. 3745/2022**:- The present application is filed by the Resolution Professional of Mittal Corp Limited under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rule 11 of NCLT Rules, 2016 seeking

directions against the Respondent to allow enhancement of power load. Counsel appearing for the Madhya Pradesh Paschim Kshetra Vidyut Vitran Company Limited submits that if the applicant is willing to pay the expense of enhanced load then the Respondent will consider the enhancement of load as per the rules. The Respondent is at liberty to lodge the claim before the RP and the RP will consider and pass necessary order. It is further made clear that the Respondent shall not held back the request of the applicant for enhancement of load due to non-payment of Pre-CIRP charges. With the aforesaid observations, **prayer (a)** of the application is **allowed**. Accordingly, **IA No. 3745/2022** is **allowed** and **disposed of**. List **IA No. 791/2023** on **31.03.2023** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
03.03.2023  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**